

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1116 of 2019

IN THE MATTER OF:

Indian Oil Corporation Ltd. Appellant

Vs

Ashish Arjun Kumar Rathi. Respondent

Present:

For Appellants: Mr. Yati Sharma, Advocate.

**For Respondent: Mr. Tushar Bhushan and Mr. Pawan Bhushan,
Advocates.**

ORDER

07.02.2020 Mr. Yati Sharma, Advocate representing the earlier Counsel on record for the Appellant seeks little accommodation, on the ground that his Senior Advocate is inconvenienced to appear today.

Acceding to his request, the matter is adjourned by a week to

19th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)